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CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

Original Application No.520/92

Dt. of decision: 11-6-1996

Between:

Ch. Janardhan .. Applicant

and

1. The Sr. Dy. Director-General,
Geological Survey of India,
Southern Region, Bandlaguda,
Hyderabad-500660
2. Smt. A. Thailamba,
Presently Designated as Lab. Asst (Geol)
Geological Survey of India,
Southern Region, Hyderabad-500660

.. Respondents

Counsel for the applicant : Sri M. Surender Rao

Counsel for the Respondents : Sri V. Rajeshwar Rao and
Sri V. Venkateshwar Rao

CORAM

Hon'ble Mr. Justice M.G. Chaudhari : Vice Chairman

Hon'ble Sri R. Rangarajan : Member (A)

JUDGEMENT

Oral order as per Mr. Justice M.G. Chaudhari, V.C. X

Advocate for the applicant absent. Mr. V. Rajeshwar Rao for respondent No.1. Mr. V. Venkateshwar Rao for respondent No.2.

2. Mr. V. Venkateshwar Rao states that he has been informed that the witness who was proposed to be examined has died a few days back. Hence that question does not survive.

JK

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3. As the counsel for the applicant is absent, the O.A. is dismissed. No order as to costs.

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(R. Rangarajan)
Member (A)

M.G. Chaudhary
(M.G. Chaudhary)
Vice Chairman

Dt.11-6-1996
(Open Court dictation)

kmv

Prashant
Deputy Registrar ^{Tu-66} O.C.C